

Dated, the 30th May, 2022

Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding operationalization of Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations regarding the standards of Packaged Drinking Water (other than Mineral Water).

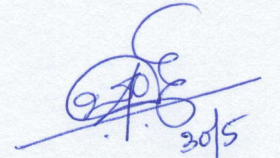
In exercise of the power conferred under Section 92 of the Food Safety and Standards Act, 2006, FSSAI had framed the Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations w.r.t. the values of Total Dissolved Solids, Calcium and Magnesium based on the recommendations of Scientific Panel/Committee.

2. The above mentioned draft amendment regulations are in the process of approval by Food Authority. The draft publication and its final notification are likely to take further more time. Meanwhile, to allow the FBOs to formulate Packaged Drinking Water (other than Mineral Water), it has been decided to operationalize the following provisions of the above mentioned draft amendment with immediate effect:

“Under sub-regulation 2.10.8 relating to the standards of Packaged Drinking Water, the Permissible Limits given in column (3) of the Sr. No. 5 of Table 2, Sr. No. 15 and 16 of Table 3 shall be substituted with the following:

	Total dissolved solids, mg/l	75 to 500
	Calcium (as Ca), mg/l	10 to 75
	Magnesium (as Mg), mg/l	5 to 30

3. This issues with approval of the competent authority in exercise of the power vested under the Section 18(2)(d) read with 16(5) of the Food Safety and Standards Act, 2006.


(भास्कर, ऐन)

सलाहकार (विज्ञान एवं मानक)

To

1. ED(CS)-with a request to communicate to Food Safety Commissioners of all States/UTs
2. Advisor (QA)
3. Head (RCD)/Head (Regulations)/ Head (Legal)
4. Director (TICD)-with a request to communicate to all Authorized Officers
5. All Regional Directors, FSSAI
6. CITO, FSSAI-with a request to upload this clarification on FSSAI website

Copy to:

1. PPS to Chairperson, FSSAI,
2. PS to CEO, FSSAI,